

**Opening of Branch of United Commercial Bank of India at Bhandari-pokhari, District Balasore, Orissa**

705 SHRI ARJUN SETHI: Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 2935 on the 10th August, 1973 regarding opening of branch of United Commercial Bank of India at Bhandaripokhari of Balasore (Orissa) and state:

(a) whether the survey has since been made to open a branch of United Commercial Bank of India at Bhandaripokhari of Balasore District of Orissa; and

(b) if so, when the proposed branch will be commissioned?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): (a) and (b) United Commercial Bank has since completed the survey of the banking potential in Bhandaripokhari in Balasore District and has come to the conclusion that this centre does not at present, offer enough potentialities for opening of a bank office. The Bank has further reported that the banking needs of Bhandaripokhari and its surrounding areas can be adequately met by the Bank's branch at Dhamnagar.

**Increase in Salaries and Perquisites of Managerial Personnel in Public Sector Undertaking**

706. SHRI P GANGADEB  
SHRI D. D. DESAI  
SHRI RAGHUNANDAN LAL  
BHATIA:

Will the Minister of FINANCE be pleased to state:

(a) whether there is a move to raise salaries and perquisites of managerial personnel in the Public Sector Undertaking.

(b) if so, the reasons therefor; and

(c) the main features of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) to (c). There is no proposal to effect a general upward revision of salaries and perquisites of managerial personnel in public enterprises. On the other hand, where due to any valid reasons, such upward revisions are required, the enterprises have been instructed to obtain the prior concurrence of Government before giving effect to their proposals. This is to ensure that distortions in compensation policies are progressively eliminated.

**Decision on Sugar Export**

707 SHRI P GANGADEB  
SHRI SHRIKISHAN MODI  
SHRI ANADICHARAN DAS:  
SHRI D D DESAI  
SHRI RAGHUNANDAN LAL  
BHATIA:

Will the Minister of COMMERCE be pleased to state

(a) whether inter Ministerial differences are stalling a decision on quantum of sugar exports outside preferential quotas;

(b) if so the steps taken by Government to remove these hurdles, and

(c) whether higher export of sugar is likely to push up domestic prices?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A C GEORGE): (a) No, Sir. An interministerial Committee is already functioning for coordinating the measures necessary for export of sugar.